

From: -

S. K. Singh-I, H.J.S,  
Registrar General,  
High Court of Judicature at  
Allahabad.

To,

All the District Judges,  
Subordinate to the High Court of Judicature at  
Allahabad.

No. C.L. 10 /VIII-C-114 Admin. (F) Dated. 28.03. 2016.

Subject: Nomination of Hon'ble Judges as Administrative Judge.

Sir,

I have been directed to say that under order of Hon'ble the Chief Justice, the following Hon'ble Judges have been nominated as Hon'ble Administrative Judge for the Sessions Division noted against their names under Rule 1 of Chapter III of Rules of the Court 1952 (as amended by Notification No. C-1572 JR (S) VIII-C-151 dated August 1, 1994 read with notification No.89/VIII-C-151, dated.14.02.2000) for the period from April 1<sup>st</sup>, 2016 to March 31<sup>st</sup>, 2017.

Sl. No.	NAME OF HON'BLE JUDGE	ADMINISTRATIVE JUDGE OF THE SESSIONS DIVISION
1.	Hon'ble Mr. Justice Vikram Nath	Gautam Budh Nagar
2.	Hon'ble Mr. Justice Satyendra Singh Chauhan	Kanpur Nagar
3.	Hon'ble Mr. Justice Sudhir Agarwal	Gorakhpur
4.	Hon'ble Mr. Justice S.N. Shukla	Bulandshahar, Budaun
5.	Hon'ble Mr. Justice Ajai Lamba	Lakhimpur Kheri
6.	Hon'ble Mr. Justice Ran Vijai Singh	Muzaffar Nagar
7.	Hon'ble Mr. Justice Pankaj Mithal	Lucknow, Barabanki
8.	Hon'ble Mr. Justice Arvind Kumar Tripathi	Etawah, Mainpuri
9.	Hon'ble Mr. Justice Shashi Kant Gupta	Allahabad
10.	Hon'ble Mr. Justice Bala Krishna Narayana	Varanasi, Chandauli
11.	Hon'ble Mr. Justice Rajesh Dayal Khare	Saharanpur
12.	Hon'ble Mr. Justice Shabihul Hasnain	Ghaziabad
13.	Hon'ble Mr. Justice Abhinava Upadhyaya	Sitapur
14.	Hon'ble Mr. Justice Ashwani Kumar Singh	Pilibhit
15.	Hon'ble Dr. Justice Devendra Kumar Arora	Mathura
16.	Hon'ble Mr. Justice Anil Kumar	Azamgarh, Ambedkar Nagar
17.	Hon'ble Ms. Justice Naheed Ara Moonis	Bahraich
18.	Hon'ble Mr. Justice Ritu Raj Awasthi	Raebareli
19.	Hon'ble Mr. Justice Sudhir Kumar Saxena	Lalitpur
20.	Hon'ble Mr. Justice Ashok Pal Singh	Deoria
21.	Hon'ble Mr. Justice P.K.S. Baghel	Meerut, Baghpat
22.	Hon'ble Mr. Justice Ram Surat Ram (Maurya)	Jaunpur
23.	Hon'ble Mr. Justice B. Amit Sthalekar	Fatehpur
24.	Hon'ble Mr. Justice Pankaj Naqvi	Jhansi
25.	Hon'ble Mr. Justice Manoj Misra	Agra
26.	Hon'ble Mr. Justice Ramesh Sinha	Hapur
27.	Hon'ble Mrs. Justice Sunita Agarwal	Hathras, Kasganj
28.	Hon'ble Mr. Justice Devendra Kumar Upadhyaya	Aligarh, Etah
29.	Hon'ble Mr. Justice Mohd. Tahir	Auraiya
30.	Hon'ble Mr. Justice Aditya Nath Mittal	Kannauj
31.	Hon'ble Mr. Justice Mahendra Dayal	Ghazipur
32.	Hon'ble Mr. Justice Bharat Bhushan	Pratapgarh, Sultanpur

33.	Hon'ble Mr. Justice Bachchoo Lal	Unnao
34.	Hon'ble Mr. Justice Rakesh Srivastava	Mahoba
35.	Hon'ble Mr. Justice Surya Prakash Kesarwani	Kushinagar
36.	Hon'ble Mr. Justice Vipin Sinha	Basti
37.	Hon'ble Mr. Justice Karuna Nand Bajpayee	Faizabad, Gonda
38.	Hon'ble Mr. Justice Manoj Kumar Gupta	Shahjahanpur, Farrukhabad
39.	Hon'ble Mr. Justice Anjani Kumar Mishra	Bhadohi
40.	Hon'ble Mr. Justice M. C. Tripathi	Banda, Chitrakoot
41.	Hon'ble Mr. Justice Suneet Kumar	Moradabad, Bijnor
42.	Hon'ble Mr. Justice Vivek Kumar Birla	Sant Kabir Nagar
43.	Hon'ble Mr. Justice Attau Rahman Masoodi	Mau
44.	Hon'ble Mr. Justice Ashwani Kumar Mishra	Jalaun
45.	Hon'ble Mr. Justice Rajan Roy	Firozabad
46.	Hon'ble Mrs. Justice Ranjana Pandya	J.P. Nagar
47.	Hon'ble Mrs. Justice Vijay Lakshmi	Hamirpur
48.	Hon'ble Mr. Justice Arvind Kumar Mishra-I	Kaushambi
49.	Hon'ble Mr. Justice Anant Kumar	Mirzapur
50.	Hon'ble Mr. Justice Harsh Kumar	Hardoi
51.	Hon'ble Mr. Justice Shashi Kant	Sonbhadra
52.	Hon'ble Mr. Justice Om Prakash VII	Maharajganj, Siddharthnagar
53.	Hon'ble Mr. Justice Yashwant Varma	Rampur, Bareilly
54.	Hon'ble Mr. Justice Mukhtar Ahmad	Ramabai Nagar
55.	Hon'ble Mr. Justice Amar Singh Chauhan	Shravasti
56.	Hon'ble Mr. Justice Shamsher Bahadur Singh	Ballia
57.	Hon'ble Mr. Justice Vinod Kumar Misra	Shamli
58.	Hon'ble Mr. Justice Pramod Kumar Srivastava	Sambhal
59.	Hon'ble Mr. Justice Raghvendra Kumar	C.S.M. Nagar
60.	Hon'ble Mr. Justice Pratyush Kumar	Balrampur

Yours faithfully,

  
28/3/16  
Registrar General.

No. 4986 /VIII-C-114 Admin. (F) Dated. 28.03.2016.

Copy forwarded for information and necessary action to: -

1. The Chief Secretary to Government of Uttar Pradesh, Lucknow.
2. The Principal Secretary (Appointment) Section-4, Government of U.P. Lucknow.
3. The Principal Secretary Appointment (C) Department Government of U.P. Lucknow.
4. The Principal Secretary & L.R. to Government of U.P. Vidhan Bhawan, Lucknow.
5. The Principal Secretary (Home) Government of U. P. Lucknow.
6. The Advocate General, Uttar Pradesh, Allahabad.
7. The Special Officer (Vigilance), High Court, Allahabad.
8. The Registrar, High Court, Lucknow Bench, Lucknow.
9. The In charge, Computer Center, High Court, Allahabad.
10. All the Officers including the Section Officers of the High Court, Allahabad and Lucknow Bench Lucknow.
11. All the Private Secretaries to Hon'ble Judges of High Court, Allahabad and Lucknow Bench, Lucknow for Information to their Lordship's.

By order of the Court,

  
28/3/16  
Registrar General.